

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST

DATE: 28th September, 2015
Time: 10:30 AM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	M.A. No. 994/2015 in M.A. No. 810/2015 in Original Application No. 519/2014	Abhishek Garg Vs. Secretary MDA (Meerut)	Mr. Rachit Mittal, Adv. for Applicant in M.A. No. 994/2015
2.	Appeal No. 116/2015 (M.A.No.997/2015 & M.A.No.998/2015)	Dari Linga & Ors. Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Appellant
3.	Original Application No. 422/2015	Piyush Singh Vs. Union of India & Ors.	Mr. Piyush Singh & Mr. Aditya Parolia, Adv. for Applicant
AFTER NOTICE			
4.	Original Application No. 325/2015	Lt. Col. Sarvadaman Singh Oberoi Vs. Union of India & Ors.	Nivedita Sharma & Vipul Dubey, Adv. for Applicant Ms. P. Batra Singh, Adv. for R-1
FOR COMPLETION OF PLEADINGS			
5.	Original Application No.123/2015 (M.A.No.354/2015)	Jai Hind Vs. Central Pollution Control Board & Ors.	Mr. Gaurav K. Bansal, Adv. for the Applicant Ms. Savitri Pandey, Ms. Azma Parveen, Adv. for R-2 & 5 Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Adv. for R-3 & R-4
6.	Original Application No.56/2015 (M.A. No. 887/2015)	Mr. Shailesh Singh Vs. District Magistrate, Ghaziabad & Ors.	Mr. Shailesh Singh, Applicant in Person & Mr. Sanjay Upadhyay. Mr. Adarsh Srivastava, Adv. For the Applicant. Mr. Sudhir Kulshreshtha and Ms. Sushma Singh, Adv. For R-1 Ms. Savitri Pandey, Adv. For State of U.P. Mr. Dalsher Singh, Adv. (Proxy) for Mr. Raman Yadav, Adv. For R-1, 3,4,5,6. Ms. Sushma Singh, Adv. (Proxy) for Mr. Sudhir Kulshreshtha, Adv. For R-2
7.	Original Application No. 234/2015 (M.A. No. 830/2015, M.A. No. 980/2015 & M.A. No. 1004/2015)	Veterans Forum for Transparency in Public Life Vs. Chapra Nagar Parishad, Chapra, Bihar & Ors.	Mr. B. N. Prasad, in Person Mr. Vijay Kr. Upadhyay, Executive Officer for R-1 Mr. Rudreshwar Singh, Adv. for R-3 & 4
FOR HEARING			
8.	Original Application No. 311/2015	Devendra Singh Bholey Vs.	Mr. S. K. Dubey, Adv. with D. S. Bholey
9.	Original Application No. 233/2015	Ratneshwar Prasad Singh Vs. Banka Municipality & Ors.	Mr. Shambhu Nath Singh & Rajesh Ranjan Singh, Adv. for Applicant Mr. Anup Kr. Sinha, Adv. for R-1 to 3

10.	M.A.No.258/2015 in Original Application No. 10/2014	Pavit Singh Vs. The State of NCT Of Delhi &Ors	Mr. Ritwick Dutta & Mr. Rahul Choudhury, Adv. For the Applicant in M.A.No.258/2015 Mr. Vivek Kumar Tondon, Adv. For R-1, 2 4 & 6
11.	Original Application No.22/2014 (M.A.No.73/2014)	Pratap Singh Vs. Union of India & Ors.	Mr. Bhupender Lakra, & Tarun Dabas Adv. for the Applicant Mr. Vikas Malhotra, Adv. For R-1. Mr. Anil Grover, AAG of State of Haryana and Mr. Rahul Khurana, Adv. For R- 2, 3, 4 & 5 Mr. Narender Hooda, Sr. Adv., Mr. Bano Deswal, Adv. For R-5

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